

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 28.09.2024

To,

Sh. Umesh Kumar Jaiswal,
Sr. Manager, Technical,
SEC Communications Pvt Ltd.
301 309, 3rd Floor, Ansal Tower,
Nehru Place, New Delhi-110019.
Mobile No.8860083469.

Sub: Deployment of additional manpower alongwith equipments.

Respected Sir,

Please refer to our earlier communication dated 26.09.2024 in respect of deployment of additional manpower alongwith equipments.

I am directed to request you that in order to avoid any inconvenience to the Members for applying for the preparation of Proximity Cards, additional manpower alongwith equipments be deployed at the Bar Office of the Tis Hazari Court Complex at the earliest.

This is for your kind information.

Yours Sincerely,

Nodal Officer,
Election Committee, DBA

forwarded.
all
19. Chairman 5624
DBAEC-2024
28/9/24 No. _____/EC/DBA/2024

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) Ld. Principal District & Sessions Judge (HQS) for intimation.
- 3) PS to Ld. Principal District & Sessions Judge (HQS), THC, Delhi.
- 4) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 5) Worthy President, Delhi Bar Association with request to provide necessary space allocation at the Bar Office.

6) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.

[Signature]
Nodal Officer, Election Committee
Delhi Bar Association 2024